

In 1980, examined the issue of Freight Equalisation and endorsed the view that freight equalisation in industrial commodities did not meet the desirable objective of dispersal of economic activity. The Committee, therefore, recommended that freight equalisation scheme be phased out gradually. Government has accepted the recommendation in principle, subject to subsidisation of transport for remote, inaccessible and isolated areas.

#### Dacoities and Murders in South Delhi

32. SHRI LALIT MAKEN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) how many dacoities and murders took place in South Delhi since January 1985 ; and

(b) whether Government are planning to open more police stations and depute more mobile police vans in South Delhi ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) and (b). 3 cases of dacoity and 13 cases of murder have been reported in the year 1985 in South Delhi. The South District has at present 14 Police Stations and is also covered by 7 mobile police vans of the control Room which patrol the areas. Besides following steps have also been taken to prevent crime.

1. Increased police presence has been ensured.
2. Intensive foot and mobile patrolling including armed patrolling with walkie/talkie sets and wireless fitted motor cycles.
3. Action under the normal preventive section of Cr. P. C. against bad characters and criminals.

4. Continuous drives by the special squads to detect dacoits and criminals.

5. Surprise checking of vehicles.

6. Patrolling by local residents and private chowkidars in coordination with patrol police.

7. Strengthening of surveillance over known criminals.

#### Leakage of Secret Documents of Industrial Interest

33. SHRI SRIHARI RAO : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether recent leakages of secret documents are mostly of industrial interest as reported in the Times of India dated 21 February, 1985 ;

(b) whether Government will make public list of all leaked secret documents for the last 25 years by Coomar Narain and Company as also any other similar leaks in possession of the Governments ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) and (b). The case involving leakage of classified documents in which some persons including Government employees have been arrested, is still under investigation. It will not be in the interest of proper investigation to make any disclosure or furnish any other information pertaining to the cases.

#### Law for Determining Awardees of Freedom Fighters Pension

34. PROF. SAIF-UD-DIN SOZ : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether there is a law for determining the awardees of freedom fighters pension ; and